

DIVISION BENCH  
COURT - II

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/21(KB)2024  
IN  
C.A.(CAA)/214(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	GOENKA-LEASING & FINANCE PVT. LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Arti Vyas, PCS ] for the Petitioner

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

**ORDER**

1. Ld. AR for the parties present.
2. Ld. AR appearing on behalf of the Petitioner states that repeated communications have been made with the RBI but no report is received till date.
3. Heard. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**